

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/98/2016
NAME OF THE PETITIONER(S) : D.V. RAO
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Anirudh Krishnan
Keechikrishnan Murali

Counsel for
petitioner

ORDER

Counsel for petitioner present and submitted that he has filed an affidavit regarding the notice to the respondent by way of a paper publication for his presence before this Tribunal. Since the publication made in the newspaper is not in a proper order, he is directed to make fresh publication in a leading newspaper for the presence of the respondent and file proof of the same by way of an affidavit by the next date of hearing. Put up on 18.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)